

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1444
(TO BE ANSWERED ON THE 5th August 2024)**

PRIVATISATION OF AIRPORTS

1444. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has proposed/proposes to privatise airports besides those six airports which have already been privatised;
- (b) if so, the details thereof; and
- (c) the reasons for which Government is privatising airports when Government has invested enormous amount in developing these airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): As per National Monetisation Pipeline (NMP), 25 airports of Airports Authority of India (AAI) namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been identified for leasing over the years 2022 to 2025. This is an indicative list and finalisation will involve further analysis of each airport, and also other potential airports.

(c): Airports are leased out for their better management, utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.
